



# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30<sup>th</sup> March, 2022

## NOTICE

Please take notice that the following matter listed in the Court of Chairperson on 31<sup>st</sup> March, 2022 will not be taken up and shall be listed on 01.04.2022.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 313 of 2022	Yogesh Goswami [Erstwhile Director of Mabsoot Buildhomes] Vs. L&T Finance Ltd. & Anr.	Ananvay Anandvardhan	Ajay Bhargava

By order of Hon'ble Chairperson

-Sd/-

Registrar